

National Company Law Tribunal

Allahabad Bench

CP NO.3(ALD)/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 08.02.2017

NAME OF THE COMPANY: M/s ARKS Universal Pvt Ltd & Ors

SECTION OF THE COMPANIES ACT: u/s 397/398 of Companies Act, 1956

Sl. NO.	Name	Designation	Representation	Signature
1.	MOHIT CHAUDHARY	Adv.	Petitioner	Mohit
2.	IMRAN ACP	Adv	Petitioner	Imran
3.	ADARSH TANEJA	PCS	R-1 & 2	Adarsh Taneja

CP No. 3(Ald)/2017 M/S ARKS Universal Pvt. Ltd. & Ors

Today case is fixed for Report for ROC, as no report from the office of ROC is received, therefore a reminder should be sent to office of ROC to submit the report within a week. Parties are at liberty to move formal application seeking appropriate modification of Interim order. The petitioner is at liberty to file rejoinder to the CP.

List the matter on 17 Feb, 2017, till then interim order dated 01.02.2017 shall continue.


MR. H.P. CHATURVEDI, JDL. MEMBER 8/2/2017

Dated: 08.02.2017